



Government of Jammu and Kashmir  
Ladakh Affairs Department,  
Civil Secretariat, Jammu/Srinagar.

Notification,  
Jammu, the 23<sup>rd</sup> April, 2018

SRO 187 Whereas, the Ladakh Autonomous Hill Development Council, Leh elected Chief Executive Councilor after the elections were held on 19-02-2018 and a vacancy has accrued due to death of former Chief Executive Councilor, who was elected from 14- Thiksay Constituency LAHDC, Leh.

Whereas, the Government has decided to conduct Bye-Election to the 14-Thiksay Constituency LAHDC, Leh to elect a new Councilor in accordance with the provisions of the Ladakh Autonomous Hill Development Council Act, 1997.

Now, therefore, in pursuance of Rule 11 of the Ladakh Autonomous Hill Development Councils (Election) Rules, 1995, the Government hereby call upon the 14- Thiksay constituencies notified vide notification SRO 135 dated:-31-05-1995, 14-Thiksay to elect the member for the purpose of constituting the Ladakh Autonomous Hill Development Council, Leh.

By order of the Government of Jammu and Kashmir.

Xli: 23/4  
Secretary to Government,  
Ladakh Affairs Department  
Dated:- 23-04-2018

NO: LA (A)11/2018

Copy to the

1. All Financial Commissioners

2. Joint Secretary, Department of J&K Affairs, Ministry of Home Affairs, Government of India, New Delhi.
3. All Principal Secretaries/Commissioner Secretaries/Secretaries to Government J&K.
4. Principal Secretary to Hon'ble Chief Minister, J&K
5. Principal Secretary to HEG.
6. Chief electoral Officer, J&K Jammu.
7. Secretary to Government Law Justice & Parliamentary Affairs, J&K Government, Jammu.
8. Divisional Commissioner, Jammu/Kashmir.
9. Deputy Commissioner/CEO, LAHDC, Leh.
10. Director Information, J&K Government for information and n/action.
11. General Manager, Government Press, Jammu for publication in Govt. Gazette.
12. Pvt. Secretary to Hon'ble Minister for Ladakh affairs Department
13. Pvt. Secretary to Chief Secretary J&K Government.
14. Pvt. Secretary to CEC/Chairman, LAHDC, Leh.